

HCC No. 31/2017

**HIGH COURT OF KARNATAKA,  
HIGH COURT BUILDINGS, BENGALURU-1  
DATED: 27<sup>th</sup> FEBRUARY 2018.**

**SHORT TENDER NOTIFICATION**

Tender is called by the High Court of Karnataka, Bengaluru for procurement of 297 nos. of Desktop based Video Conference equipment to the 200 Court Complexes and 46 Jail locations in the State under phase-II of e-Courts Project, Hon'ble Supreme Court of India, New Delhi through e-procurement portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **14.03.2018 at 4.00 PM.** For more details visit <https://eproc.karnataka.gov.in> website.

**Sd/-**

**(BHAT MANJUNATH NARAYAN)  
REGISTRAR (COMPUTERS) AND  
TENDER INVITING AUTHORITY  
HIGH COURT OF KARNATAKA,  
BENGALURU.**